

SUBJECT: - MARKET COMPLEX PROJECT AT BANASTARI.

STARRED LAQ NO. 003C TABLED BY SHRI. RAMKRISHNA DHAVALIKAR,
M.L.A. TO BE ANSWERED ON 19/10/2021.

QUESTION	ANSWER
*003C WILL the Minister for Finance be pleased to state:	By Shri Pramod Sawant, Chief Minister/Finance Minister
a) the details of the Banastari Market Complex Project undertaken by GSIDC;	Sir, the details of the Banastari Market Complex are as follows:- Total area of the Plot: 5800.00 sq.m. Proposed Total Built up area: 2833.00 sq.m. The proposed building has a total of 60 shops with separate spaces for the vegetable vendors and fish & meat vendors and also a community hall of capacity of 450 people.
b) furnish copy of the tender notice with number of Contractors (Agencies) that applied with proper address of the agencies, the tender items with rates, quantities and documents;	The copy of tender notice is given in Annexure-I. The address of the Contractors(Agencies) that had applied:- 1. M/s. D.S. Contractor Pvt. Ltd. 611, 6 th floor , Gera Imperia –II <u>Patto – Panaji , Goa 403001</u> 2. M/s. Indage Development Construction Pvt. Ltd. 1102, 11 th Floor , the Affaires Tower Plot No. 9, Sector 17, Sanpada <u>Navi Mumbai 400705</u> The details of tender items with rates and quantities and documents are given in Annexure – II
c) the details such as name and address of the Contractor, date of tender, tender amount, date of work order, date of commencement and completion of work with the status of work as on date;	The details are as follows:- (i) Name & address of the Contractor: M/s. D.S. Contractor Pvt. Ltd. 611, 6 th floor , Gera Imperia –II <u>Patto – Panaji , Goa 403001</u> (ii) Date of tender : 21/12/2018 (iii) Tendered amount : Rs. 12,77,12,059.00 (iv) Date of work order : 08/03/2019 (v) Date of commencement : 08/03/2019 (vi) Date of completion (stipulated) : 07/09/2020. (vii) Status of the work as on 30/9/2021: 65% work completed.

<p>d) whether the project is as per schedule/within the time frame; if not, the reasons for the delay;</p>	<p>The reasons for the delay of the work is as under:-</p> <p>(i) The total site was not handed over to the Contractor free of encumbrances by the Village Panchayat Bhoma- Adcolna.</p> <p>(ii) Delay in shifting of underground PWD water supply pipeline.</p> <p>(iii) Delay in shifting of Electrical poles.</p> <p>(iv) COVID-19 Pandemic.</p> <p>(v) Work of decorative laterite masonry in the open courtyard with stage and Vadeshwar Devastan committee office was stopped by the locals and Vadeshwar Devastan committee.</p>
<p>e) whether any Irrevocable Power of Attorney has been taken; and</p>	<p>No Sir.</p>
<p>f) if so, the details including copy of the Irrevocable Power of Attorney of the Project?</p>	<p>Not Applicable in view of (e) above.</p>
